

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) The Government has announced the National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) on 21st March, 2015 with the objective of empowering PwDs with job oriented skills. The NAP envisages providing skill training to the PwDs with the help of network of Empanelled Training Partners (ETPs). So far the Department of Empowerment of Persons with Disabilities (DEPwD) has drawn a panel of 213 ETPs comprising 23 Government Organisations and 190 other Organisations. The Scheme for providing financial assistance for skill development of PwDs was notified under modified SIPDA (Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995) on 28th January, 2016.

The Skill Council for Persons with Disabilities (SCPwD) set up by the National Skill Development Corporation (NSDC), works towards skill development of PwDs according to the requirement of the industry, so as to enable them to be gainfully employed in relevant job roles or be self-employed. The council selects job roles of domain Sector Skill Councils (SSCs) appropriate to a particular disability so that disability is not a restraining factor. It primarily sets standards for skill training and assessment and certification post training done by accredited and affiliated Training Centres which are accessible and equipped with assistive tools, training labs and trained/certified Trainers.

Revision of rates for providing skill training

3943. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether the certificates issued by the National Skill Development Corporation (NSDC) and Sector Skill Councils after completion of skill training have no recognition for employment purposes at par with ITI certificates;

(b) whether Government has made the training providers responsible for arranging employment by various means out of a meagre amount of ₹ 28/- to ₹ 40/- per hour paid under Pradhan Mantri Kaushal Vikas Yojana (PMKVY); and

(c) whether there is any proposal to revise the rates for providing skill training combined with employment to trained persons and of assigning the responsibility for arranging employment to Sector Skill Councils?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) The skill training is conducted for National Skills Qualification Framework (NSQF) aligned Qualification

Packs-National Occupation Standards (QP-NOS) and the trainees who successfully complete the training are certified by respective Sector Skill Councils (SSCs) and get placed in the Industry. The QP-NOS are laid down by the employers through their SSCs and are also validated by the industry representatives including large, medium and small industry during the development process. Industries are actively participating as accredited and affiliated training partners/centres in imparting training-cum-placement activities as per NSQF norms.

(b) and (c) The per hour rate under Pradhan Mantri Kaushal Vikas Yojana (PMKVY) includes the cost for mobilization and placement of successful candidates as per the Common Norms, which provide for harmonization of training costs, process, assessment, certification and outcome of training defined in terms of placement achieved in wage and/or self-employment for various skill development schemes. The base cost has been revised/increased twice @ 5% each *w.e.f.* 01.04.2016 and 01.04.2017 under the Common Norms. PMKVY incentivizes training partners/centres for facilitating placement of trained candidates. They are mandated to organize placement/rozgar melas every six months with the support of Sector Skill Councils and to ensure participation of the local industry. Besides, being an industry body, SSCs have an important role in the placement of candidates, creating awareness among prospective employers about PMKVY, assisting Training Centre in conducting rozgar melas, establishing contact with district employment exchange and National Career Service and pass on the information to Training Centre among others.

Incubation centres in management schools

3944. SHRI DILIP KUMAR TIRKEY: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state the number of incubation centres opened in various management schools across the country by the Ministry during the year 2016, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): The Ministry of Skill Development and Entrepreneurship (MSDE) is responsible for co-ordination of all skill development efforts across the country, removal of disconnect between demand and supply of skilled manpower, building the vocational and technical training framework, skill upgradation and building of new skills. As on date MSDE does not have any scheme under which incubation centres in Management School are opened in the country. However, Department of Science and Technology (DST) and Ministry of Human Resource Development (MHRD) have jointly taken an initiative to establish Technology Business Incubators (TBIs) in different Centrally Funded Technical Institutions and it has also been agreed that the entire funding of TBIs has to come from DST, New